

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1015
TO BE ANSWERED ON 7th FEBRUARY, 2020**

REVISION OF PACKAGES UNDER ABY

1015. KUMARI SHOBHA KARANDLAJE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has objectively assessed the Ayushman Bharat Yojana (ABY), if so, the details thereof ;
- (b) whether unviable rates and delayed payments have pushed some private players away from participating in the programme;
- (c) whether there is no actuarial database available to yield a probability distribution of the expected number of different health episodes requiring different treatments at varying costs under the Scheme;
- (d) if so, whether the Government proposes to revise the procedural rates,if so, the details thereof;
- (e) the number of private hospitals empanelled under ABY as on December 31, 2019; and
- (f) whether ABY is an entitlement based scheme and there is no requirement of registration or enrolment of beneficiaries?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): The implementation of Ayushman Bharat- Health & Wellness Centres has been reviewed and States/UTs have been oriented by conducting four regional workshops in the year 2019. The synthesis report of these workshops is available in public domain at <https://nhm.gov.in/index1.php?lang=1& level=1&sublinkid=1161&lid=649>.

Continuous assessment and monitoring of the Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is undertaken on real-time basis. A dashboard with various key performance indicators has been designed to constantly monitor the scheme. The performance of the scheme is objectively evaluated in terms of cards issued, number of hospitalization cases, quality of treatment provided, timely payment of claims etc. On the basis of this, suitable action in terms of changes in the process flow, IT system, guidelines for implementation of scheme are undertaken.

(b): No.

As on 04.02.2020, total 21,789 hospitals have been empaneled under the AB-PMJAY including 10,032 hospitals belonging to private sector. Services for 51% of the total hospital admissions, as on 05.02.2020, have been provided by the private service providers.

(c) & (d) AB-PMJAY was launched with 1393 packages including one unspecified surgical package. After the launch of Scheme, feedback from various stakeholders on different aspects of AB PMJAY including Health benefit Packages (HBPs) was received. Accordingly, an exercise to rationalise the benefit packages was undertaken. Eight (8) specialist committee were set up to provide their inputs and consultation meetings were conducted with subject experts for rationalisation of health benefit package. Following the due procedure, recommendations were presented before the Governing Board of National Health Authority for approval. The Governing Board has approved rationalized HBPs as HBP 2.0 for the Scheme.

(e): As on 31.12.2019, total 9,112 private hospitals were empanelled under AB-PMJAY.

(f): Services at AB-HWCs are free and universal to all individuals residing in the service area.

AB-PMJAY is an entitlement-based scheme and there is no requirement of registration or enrolment of beneficiaries. Around 10.74 crore beneficiary families identified as per Socio-Economic Caste Census (SECC) database, are entitled for benefits under the scheme.